

**News Item Captioned "Compulsory Dowry a Commercial Practice"**

1301. SHRI MAHENDRA SINGH:  
SHRI ANAND SINGH :

Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether Government's attention has been drawn to a report captioned "Compulsory Dowry a Commercial Practice" in the Patriot dated January 29, 1985 ;

(b) if so, whether Government have caused any independent study regarding the impact of 'Dowry Abolition Law' and the connected steps to abolish the evil of dowry; and

(c) if so, the findings thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE SHRIMATI M. CHANDRASEKHAR) : (a) Yes, Sir, through News-Paper Report.

(b) and (c). No, Sir.

**Benefits of Integrated Child Development Services Scheme which Reached Weaker Sections in Karnataka**

1302. SHRI NARSINGRAO SURYAWANSHI : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether the benefits of Integrated Child Development Services Scheme have reached the Weaker Sections viz. Scheduled Castes, Scheduled Tribes, other Backward Classes and weaker sections of the Society in Karnataka ; and

(b) if so, the details thereof, activity-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR) : (a) yes, Sir,

(b) The Integrated Child Development Services (ICDS) Scheme provides

the following package of services to children upto the age of 6 years, pregnant women and nursing mothers :—

1. Supplementary nutrition ;
2. Immunization ;
3. Health Check-up ;
4. Referral services ;
5. Nutrition and Health education ; and
6. Non-formal pre-School education

Karnataka has 78 ICDS projects; 48 Centrally-sponsored and 30 State-Sector. The State Government has reported the number of beneficiaries as 8.35 lakhs. Of them 22.84% belong to Scheduled Castes and Scheduled Tribes, while the remaining 77.16% belong to backward classes, weaker sections and families below the poverty line.

**National Highway Passing Through Maharashtra**

1303. SHRI HUSSAIN DALWAI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) number of National Highways passing through the State of Maharashtra;

(b) which are these National Highways, details thereof;

(c) what is the volume of traffic on these Highways; and

(d) what steps Government propose to take to make them more durable for heavy traffic ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) :

(a) Ten.

(b) and (c). Statement is attached.

(d) The National Highways in Maharashtra are traffic worthy and are being continuously improved keeping in view the traffic and the availability of financial resources.

**Statement  
National Highway Network in Maharashtra**

NH. No.	Name of Highway	Important places connected in Maharashtra.	Total length in km.	Daily Average Traffic (May 1983)		
				NH Section	Light Commercial vehicles.	Commercial vehicles.
1	2	3	4	5	6	7
3.	Bombay,-Agra Road	Bombay, Thane, Nasik, Dhule.	395	a) Bombay Nasik b) Nasik-Dhulia- MP Border	800-1530	2500-3500
4.	Thane-Pune- Banga- lore-Madras.	Thane, Pune, Kolhapur.	404	a) Bombay-Pune b) Pune-Kolha- pur-Karnataka Border	1700-3000	4000-5000
6.	Dhulia-Nagpur-Raj- pur Calcutta Road	Dhulia, Jalgaon, Akola, Amravati, Nagpur, Bha- ndara.	667		400-900	1000-2000
7.	Banaras-Nagur-Hyd- erabad Bangalore- Cape Comorin Raad	Nagpur, Karanji, Bork.	553		300-700	700-1500
8.	Bombay-Ahmedabad- Delhi Road.	Bombay, Dahisar, Ghod- bunder, Bassein, Manor, Kajali.	121		1000-2000	3000-5500

1	2	3	4	5	6	7
9	Pune-Sholapur-Hyderabad Road.	Pune, Sholapur.	352		400-900	1000-2000
13.	Sholapur-Chitradurga Road.	Sholapur, Border with Karnataka.	30		300-600	600-1100
17.	Panvel-Mahad-Panaji, Mangalore-Calicut-Cochin Road.	Panvel, Mahad, Chiplun, Sangmeshwar, Lanja, Rajapur.	495		400-800	600-1500
50.	Pune-Nasik Road	Pune, Sangmaner, Nasik.	209		400-2000	600-2000
4 B.	Link road to Nhava-Sheva Port link.	Nhava-Sheva, Panvel.	26		Not available.	